

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 152 of 2013

Dated : 18th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Kalyanpur Cement Ltd. ... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Radhika Gupta

**Counsel for the Respondent (s): Mr. Mohit Kr. Shah
Ms. Shilpi Shah for R.2**

ORDER

The learned counsel appearing for Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 15.10.2013 after serving copy on the other side.

Post the matter on **28.10.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs